

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2742
TO BE ANSWERED ON 14.03.2016**

COMPLAINTS AGAINST CENTRAL LABOUR WELFARE BOARD

†2742. SHRI UDAY PRATAP SINGH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received complaints regarding financial and administrative irregularities and violation of rules and procedures by the Directors of Central Labour Welfare Board;**
(b) if so, whether the Government has taken any action thereon; and
(c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a): No, Madam. There is no organization namely Central Labour Welfare Board functioning in the Ministry of Labour & Employment.

(b) & (c): Does not arise.
